receipts, the benefit of interest subvention will be available to small and marginal farmers having Kisan Credit Card for a further period of upto six months post harvest on the same rate as available to crop loan.

- (xiii) The Government has approved for giving the facility of Kisan Credit Card (KCC) to the farmers practicing animal husbandry and fisheries related activities and has also decided to extend the Interest Subvention Facilities to such categories of farmers.
- (xiv) With a view to provide income support to all farmers' families across the country, to enable them to take care of expenses related to agriculture and allied activities as well as domestic needs, the Central Government started a new Central Sector Scheme, namely, the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN). The scheme aims to provide a payment of ₹ 6000/- per year, in three 4-monthly installments of ₹ 2000/- to the farmers families, subject to certain exclusions relating to higher income groups.
- (xv) Further with a view to provide social security net for Small and Marginal Farmers (SMF) as they have minimal or no savings to provide for old age and to support them in the event of consequent loss of livelihood, the Government has decided to implement another new Central Sector Scheme for providing old age pension to these farmers. Under this Scheme, a minimum fixed pension of ₹ 3000/- will be provided to the eligible small and marginal farmers, subject to certain exclusion clauses, on attaining the age of 60 years.

Implementation of PM-KISAN Scheme

1288. KUMARI SELJA:

SHRI PARTAP SINGH BAJWA:

PROF. M.V. RAJEEV GOWDA:

SHRI HUSAIN DALWAI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the number of farmers eligible to join the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Scheme as per the most recent Agri-Census Data;

- (b) the number of farmers who have been registered by States so far, Statewise, including Haryana;
- (c) the details of registered beneficiaries who have received first, second or third installment, installment-wise and State wise;
- (d) whether the beneficiaries are being given retrospective payments if their details are registered after the disbursal of an installment; and
- (e) the number of times payments failed while transferring installments, the reasons therefor and the steps taken to remedy the situation?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) On the basis of operational land holding data as per Agri-Census 2015-16 extrapolated to 2018-19, the number of beneficiaries under the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Scheme has been estimated at 14.5 crore.

- (b) and (c) the details of the number of farmers registered under PM-KISAN and the details of beneficiaries who have received first, second and third installments, installment-wise and State-wise, as on 27-11-2019 is given in the Statement (*See* below).
- (d) The beneficiaries are eligible for the installment for the period in which he/she gets registered and subsequent periods, thereafter.
- (e) PM-KISAN is a continuous and ongoing scheme, in which the data of beneficiaries uploaded by the States undergoes a multi-level verification and validation by various concerned agencies, including the Public Finance Management System (PFMS) and banks, and only then the amount is released into the bank accounts of the beneficiaries. As on 27-11-2019, while transferring the installment to the eligible beneficiaries, 19,40,600 transactions failed for various reasons including closure of bank account of the beneficiary, invalid account of the beneficiary and blocking of the account of the beneficiary. To prevent re-occurrence of failure transactions, the procedure has been modified and further releases are made according to the Standard Operating Procedure on Transaction of Failure Cases, of the Department.

State-wise, installment-wise and period-wise details of beneficiaries under PM-KISAN

(As on 27-11-2019)

Name of the State/UT	Number of beneficiaries	Payment status for beneficiaries registered betwee 1st Dec 2018 to 31st March 2019		
	registered during 1-12-18 to	No. of beneficiaries paid		
	31-03-19	1st Installment	2nd installment	3rd installment
1	2	3	4	5
Andaman and Nicobar Islands	11,895	11,307	11,173	11,142
Andhra Pradesh	38,45,946	35,19,368	33,79,818	33,60,204
Arunachal Pradesh	18,500	3,054	3,047	1,725
Assam	16,97,656	14,02,469	13,71,235	9,87,910
Bihar	7,36,490	6,80,287	6,71,334	6,68,993
Chandigarh	271	267	267	233
Chhattisgarh	2,68,202	1,65,979	1,65,089	1,64,529

Dadra and Nagar Haveli	6,167	6,066	6,064	6,027	Wri
Daman and Diu	2,663	2,570	2,541	2,494	tten /
Delhi	2,505	2,163	2,117	1,988	Written Answers
Goa	3,947	3,867	3,827	3,158	ers to
Gujarat	31,47,057	29,94,768	29,74,473	29,67,077	
Haryana	12,53,982	11,63,810	11,59,140	11,23,215	
Himachal Pradesh	5,88,031	5,64,990	5,59,741	5,55,072	[29]
Jammu and Kashmir	6,58,344	5,68,634	5,43,223	5,25,000	[29 November, 2019]
Jharkhand	6,13,108	5,24,477	4,32,440	3,20,682	nber,
Karnataka	4,25,309	3,84,752	3,82,307	3,68,519	2019]
Kerala	26,13,832	23,83,289	18,79,881	18,43,204	
Lakshadweep	1,628	0	0	0	Unst
Madhya Pradesh	19,077	13,122	12,800	12,636	Unstarred
Maharashtra	42,34,296	36,79,087	31,53,045	26,17,208	
Manipur	42,404	37,481	36,959	36,928	Questions
Meghalaya	26,389	22,015	21,975	15,663	117
					_

1	2	3	4	5
Mizoram	36,910	32,555	32,532	32,437
Nagaland	43,519	36,366	36,321	35,612
Odisha	9,84,118	9,72,317	9,34,797	0
Puducherry	6,362	6,168	5,968	937
Punjab	15,58,642	14,69,914	14,56,335	14,06,969
Rajasthan	30,11,468	27,29,761	27,11,455	26,07,707
Sikkim	0	0	0	0
Tamil Nadu	27,73,646	26,26,331	26,04,406	25,58,113
Telangana	26,67,200	25,80,373	25,15,926	24,92,578
Tripura	1,63,095	1,59,243	1,59,143	1,59,078
Uttar Pradesh	1,53,87,326	1,27,53,521	1,25,10,901	1,24,53,931
Uttarakhand	5,91,272	5,37,900	5,23,181	4,92,605
West Bengal	0	0	0	0
Total	4,74,41,257	4,20,38,271	4,02,63,461	3,78,33,574

Written Answers to

[RAJYA SABHA]

Name of the State/UT	Number of	Payment status for beneficiaries registered between					
	beneficiaries		1st April 2019 to 31st July 2019				
	registered during 1-4-19 to	No. of beneficiaries paid					
	31-07-19	1st Installment	2nd installment	*3rd installment			
1	2	3	4	5			
Andaman and Nicobar Islands	4,202	4,008	3,941	Not Applicable			
Andhra Pradesh	8,40,501	7,53,993	7,50,592	Not Applicable			
Arunachal Pradesh	9,391	6,497	6,457	Not Applicable			
Assam	15,61,112	12,29,107	9,55,368	Not Applicable			
Bihar	26,54,787	24,25,120	24,24,091	Not Applicable			
Chandigarh	0	0	0	Not Applicable			
Chhattisgarh	13,79,162	11,85,572	11,70,609	Not Applicable			
Dadra and Nagar Haveli	2,781	2,746	2,744	Not Applicable			
Daman and Diu	677	649	573	Not Applicable			
Delhi	8,787	7,806	7,750	Not Applicable			

Written Answers to

[29 November, 2019]

Unstarred Questions 119

Goa 2,665 2,246 2013 Not Applicable White Gujarat 15,75,826 14,83,174 14,35,586 Not Applicable 19,000 Not Applicable 10,000 Not Applicable 10,000 10,000 Not Applicable 10,000 <th>1</th> <th>2</th> <th>3</th> <th>4</th> <th>5</th> <th>120</th>	1	2	3	4	5	120
Jammu and Kashmir 2,35,114 2,07,108 2,03,536 Not Applicable Jharkhand 3,68,999 3,16,223 3,04,876 Not Applicable Karnataka 34,25,437 32,86,952 30,51,413 Not Applicable Kerala 2,81,979 2,62,961 2,39,547 Not Applicable Lakshadweep 33 0 0 Not Applicable Madhya Pradesh 42,65,282 35,54,176 34,76,827 Not Applicable Maharashtra 33,70,219 29,07,369 27,87,410 Not Applicable Manipur 17,515 16,031 15,974 Not Applicable Meghalaya 12,744 12,201 12,172 Not Applicable Mizoram 31,304 25,371 25,359 Not Applicable Nagaland 67,278 60,828 60,791 Not Applicable	Goa	2,665	2,246	2,013	Not Applicable	
Jammu and Kashmir 2,35,114 2,07,108 2,03,536 Not Applicable Jharkhand 3,68,999 3,16,223 3,04,876 Not Applicable Karnataka 34,25,437 32,86,952 30,51,413 Not Applicable Kerala 2,81,979 2,62,961 2,39,547 Not Applicable Lakshadweep 33 0 0 Not Applicable Madhya Pradesh 42,65,282 35,54,176 34,76,827 Not Applicable Maharashtra 33,70,219 29,07,369 27,87,410 Not Applicable Manipur 17,515 16,031 15,974 Not Applicable Meghalaya 12,744 12,201 12,172 Not Applicable Mizoram 31,304 25,371 25,359 Not Applicable Nagaland 67,278 60,828 60,791 Not Applicable	Gujarat	15,75,826	14,83,174	14,35,586	Not Applicable	ritten
Jammu and Kashmir 2,35,114 2,07,108 2,03,536 Not Applicable Jharkhand 3,68,999 3,16,223 3,04,876 Not Applicable Karnataka 34,25,437 32,86,952 30,51,413 Not Applicable Kerala 2,81,979 2,62,961 2,39,547 Not Applicable Lakshadweep 33 0 0 Not Applicable Madhya Pradesh 42,65,282 35,54,176 34,76,827 Not Applicable Maharashtra 33,70,219 29,07,369 27,87,410 Not Applicable Manipur 17,515 16,031 15,974 Not Applicable Meghalaya 12,744 12,201 12,172 Not Applicable Mizoram 31,304 25,371 25,359 Not Applicable Nagaland 67,278 60,828 60,791 Not Applicable	Haryana	2,10,675	1,91,619	1,91,007	Not Applicable	Ansv
Jammu and Kashmir 2,35,114 2,07,108 2,03,536 Not Applicable Jharkhand 3,68,999 3,16,223 3,04,876 Not Applicable Karnataka 34,25,437 32,86,952 30,51,413 Not Applicable Kerala 2,81,979 2,62,961 2,39,547 Not Applicable Lakshadweep 33 0 0 Not Applicable Madhya Pradesh 42,65,282 35,54,176 34,76,827 Not Applicable Maharashtra 33,70,219 29,07,369 27,87,410 Not Applicable Manipur 17,515 16,031 15,974 Not Applicable Meghalaya 12,744 12,201 12,172 Not Applicable Mizoram 31,304 25,371 25,359 Not Applicable Nagaland 67,278 60,828 60,791 Not Applicable	Himachal Pradesh	2,21,295	2,13,727	2,12,387	Not Applicable	vers i
Karnataka 34,25,437 32,86,952 30,51,413 Not Applicable Applica	Jammu and Kashmir	2,35,114	2,07,108	2,03,536	Not Applicable	<i>to</i>
Madhya Pradesh 42,65,282 35,54,176 34,76,827 Not Applicable Maharashtra 33,70,219 29,07,369 27,87,410 Not Applicable Manipur 17,515 16,031 15,974 Not Applicable Meghalaya 12,744 12,201 12,172 Not Applicable Mizoram 31,304 25,371 25,359 Not Applicable Nagaland 67,278 60,828 60,791 Not Applicable	Jharkhand	3,68,999	3,16,223	3,04,876	Not Applicable	Ŧ
Madhya Pradesh 42,65,282 35,54,176 34,76,827 Not Applicable Maharashtra 33,70,219 29,07,369 27,87,410 Not Applicable Manipur 17,515 16,031 15,974 Not Applicable Meghalaya 12,744 12,201 12,172 Not Applicable Mizoram 31,304 25,371 25,359 Not Applicable Nagaland 67,278 60,828 60,791 Not Applicable	Karnataka	34,25,437	32,86,952	30,51,413	Not Applicable	RAJY
Madhya Pradesh 42,65,282 35,54,176 34,76,827 Not Applicable Maharashtra 33,70,219 29,07,369 27,87,410 Not Applicable Manipur 17,515 16,031 15,974 Not Applicable Meghalaya 12,744 12,201 12,172 Not Applicable Mizoram 31,304 25,371 25,359 Not Applicable Nagaland 67,278 60,828 60,791 Not Applicable	Kerala	2,81,979	2,62,961	2,39,547	Not Applicable	ASAI
Madhya Pradesh 42,65,282 35,54,176 34,76,827 Not Applicable Maharashtra 33,70,219 29,07,369 27,87,410 Not Applicable Manipur 17,515 16,031 15,974 Not Applicable Meghalaya 12,744 12,201 12,172 Not Applicable Mizoram 31,304 25,371 25,359 Not Applicable Nagaland 67,278 60,828 60,791 Not Applicable	Lakshadweep	33	0	0	Not Applicable	вна]
Manipur 17,515 16,031 15,974 Not Applicable Meghalaya 12,744 12,201 12,172 Not Applicable Mizoram 31,304 25,371 25,359 Not Applicable Nagaland 67,278 60,828 60,791 Not Applicable	Madhya Pradesh	42,65,282	35,54,176	34,76,827	Not Applicable	
Meghalaya 12,744 12,201 12,172 Not Applicable Mizoram 31,304 25,371 25,359 Not Applicable Nagaland 67,278 60,828 60,791 Not Applicable	Maharashtra	33,70,219	29,07,369	27,87,410	Not Applicable	
Meghalaya 12,744 12,201 12,172 Not Applicable In the second of	Manipur	17,515	16,031	15,974	Not Applicable	U
Mizoram 31,304 25,371 25,359 Not Applicable Result Nagaland 67,278 60,828 60,791 Not Applicable 85 Odisha 22,47,860 20,53,707 0 Not Applicable 85	Meghalaya	12,744	12,201	12,172	Not Applicable	nstar
Nagaland 67,278 60,828 60,791 Not Applicable 55 Odisha 22,47,860 20,53,707 0 Not Applicable 55	Mizoram	31,304	25,371	25,359	Not Applicable	red (
Odisha 22,47,860 20,53,707 0 Not Applicable	Nagaland	67,278	60,828	60,791	Not Applicable	Juesti
	Odisha	22,47,860	20,53,707	0	Not Applicable	ons

[29 November, 2019]

Puducherry	2,726	2,666	2,640	Not Applicable
Punjab	0	0	0	Not Applicable
Rajasthan	18,39,310	14,86,290	14,71,407	Not Applicable
Sikkim	3,722	0	0	Not Applicable
Tamil Nadu	6,30,847	5,98,724	5,81,222	Not Applicable
Telangana	8,05,839	7,57,166	7,45,997	Not Applicable
Tripura	25,950	25,236	25,210	Not Applicable
Uttar Pradesh	46,45,013	31,31,974	28,74,352	Not Applicable
Uttarakhand	75,079	70,722	68,966	Not Applicable
West Bengal	0	0	0	0
Total	3,08,24,111	2,62,81,969	2,31,10,817	0

^{*} Note:- The beneficiaries are eligible for the installment for the period in which he/she gets registered and subsequent periods, thereafter. Therefore, 3rd installment is not due for the beneficiaries registered in the period Apr' 19-Jul' 19.

Name of the State/UT	Number of beneficiaries registered	Payment status for beneficiaries registered between 1st August 2019 till date			
	during 1-8-19 till date	1st Installment	No. of beneficiaries paid *2nd installment	*3rd installment	
1	2	3	4	5	
Andaman and Nicobar Islands	611	558	Not Applicable	Not Applicable	
Andhra Pradesh	1	0	Not Applicable	Not Applicable	
Arunachal Pradesh	21,816	6,318	Not Applicable	Not Applicable	
Assam	3,82,062	61,833	Not Applicable	Not Applicable	
Bihar	15,32,564	13,04,882	Not Applicable	Not Applicable	
Chandigarh	191	185	Not Applicable	Not Applicable	
Chhattisgarh	2,99,838	1,87,499	Not Applicable	Not Applicable	
Dadra and Nagar Haveli	1,324	1,273	Not Applicable	Not Applicable	
Daman and Diu	186	102	Not Applicable	Not Applicable	
Delhi	1,688	1,447	Not Applicable	Not Applicable	

Written Answers to

[RAJYA SABHA]

Unstarred Questions

Goa	511	358	Not Applicable	Not Applicable	Writ
Gujarat	1,89,054	1,16,001	Not Applicable	Not Applicable	Written Answers
Haryana	88,194	35,917	Not Applicable	Not Applicable	nswei
Himachal Pradesh	57,778	53,506	Not Applicable	Not Applicable	s to
Jammu and Kashmir	86,636	54,846	Not Applicable	Not Applicable	
Jharkhand	7,74,721	5,99,109	Not Applicable	Not Applicable	
Karnataka	10,82,547	8,82,188	Not Applicable	Not Applicable	[29 N
Kerala	53,347	42,878	Not Applicable	Not Applicable	[29 November, 2019]
Lakshadweep	38	0	Not Applicable	Not Applicable	ber, 2(
Madhya Pradesh	15,48,832	9,44,655	NotApplipable	Not Applicable)19]
Maharashtra	6,14,932	3,73,864	Not Applicable	Not Applicable	U
Manipur	39,447	24,532	Not Applicable	Not Applicable	Unstarred
Meghalaya	29,542	26,844	Not Applicable	Not Applicable	
Mizoram	10,245	6,817	Not Applicable	Not Applicable	Questions
Nagaland	65,881	54,109	Not Applicable	Not Applicable	ons
Odisha	5,60,337	0	Not Applicable	Not Applicable	123

to

^{*} Note:- The beneficiaries are eligible for the installment for the period in which he/she gets registered and subsequent periods, thereafter. Therefore, 2nd and 3rd installments are not due for the beneficiaries registered in the period Aug' 19-Nov' 19.